

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**N O T I F I C A T I O N**  
Imphal, the 5<sup>th</sup> May, 2016.

No.HCM/A-03/2015-Estt(SJ)/ This is to notify that in view of the prevailing situation in Manipur, the interview for recruitment of peon in the Subordinate Courts of Manipur scheduled to be held on 6<sup>th</sup> May and 7<sup>th</sup> May, 2016 (Roll No.1151 to 1210) are rescheduled on 22<sup>nd</sup> May, 2016 at 9:30 am.

Sd/-

**(Yumkham Rother)**  
**Joint Registrar (Judl. & Bench)**  
**High Court of Manipur, Imphal.**

Endt. No. HCM/A-03/2015-Estt(SJ)/02284-97 Imphal, the 5<sup>th</sup> May, 2016.  
Copy to:-

1. Recruitment Board Members.
2. The Registrar (Admn.), High Court of Manipur.
3. The CPC, High Court of Manipur.
  - He is requested to upload the above notification in the Official website of this Registry.
4. The Deputy Registrar (Judl.), High Court of Manipur.
5. The Assistant Registrar-I, II & III/Senior Grade Stenographer, High Court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice R.R. Prasad.
8. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
10. The Private Secretary to Hon'ble Mr. Justice S. Serto.
11. The Superintendent (A&E), High Court of Manipur.
12. The Court Officer-I & II, High Court of Manipur.
13. The P.A. to Registrar General, High Court of Manipur.
14. Notice Board/Guard file/Concerned file.

✓  
**Joint Registrar (Judl. & Bench)**  
**High Court of Manipur, Imphal.**